

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. 515 of 1995

Friday this the 21st day of April, 1995.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR. S.P. BISWAS, ADMINISTRATIVE MEMBER

K.P.Raghavan,
Karippal Puthiyaveetttil House,
Karippal PO,
Chapparappadav,
Ex.EDDA, Karippal Post Office. Applicant

(By Advocate Mr. M.Sasindran)

Vs.

1. The Sub Divisional Inspector of Post offices, Taliparamba Sub Divn. Taliparamba.
 2. The Superintendent of Post Offices, Kannur.
 3. Union of India, represented by its Secretary to Government, Department of Posts, New Delhi.
 4. The Employment Officer, Taluk Employment Office, Taliparamba, Kannur District. ... Respondents
- (By Advocate Mr. Varghese P.Thomas, ACGSC for R1to3)

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant prays for a direction to consider his candidature for appointment as Extra Departmental Delivery Agent, Karippal Post Office. He had been working as an Extra Departmental Delivery Agent, Karippal Post Office from 4.4.1994 to 8.4.1995 with a short break and hence he has a right to be considered, submits applicant. He apprehends that his candidature may not be considered for want of sponsorship by the Employment Exchange.

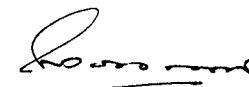
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2. Learned counsel for applicant would submit that by reason of the decision in O.A.271/90 which is binding precedent for this Bench, every qualified person is eligible to be considered for appointment, irrespective of sponsorship by the Employment Exchange. According to standing counsel, applicant would come within the contemplation of decision in O.A.271/90.

3. We have our reservations about the correctness of this view and it is pending consideration before a Full Bench. However, we find that in a large number of cases the view in O.A.271/90 has been followed. Since this is precedent, though not without hesitation, and without expressing any opinion on the other contentions, we follow the decision aforementioned and direct the candidature of applicant to be considered alongwith that of other eligible candidates, as and when a regular selection is made to the post of Extra Departmental Delivery Agent, Karippal.

4. With the aforesaid direction, we dispose of the application. No costs.

Dated the 21st day of April, 1995.



S.P. BISWAS
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN